

(12)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

REGN. NO. D.A. 266/87.

DATE OF DECISION: 20.8.1992.

Ikram Husain Khan.

... Petitioner.

Versus

The Secretary,
Ministry of Welfare
and anr.

... Respondents.

CORAM: THE HON'BLE MR. JUSTICE V.S. MALIMATH, CHAIRMAN.
THE HON'BLE MR. I.K. RASGOTRA, MEMBER(A).

For the Petitioner.

... None.

For the Respondents.

... Shri P.P. Khurana,
Counsel.

JUDGEMENT (ORAL)

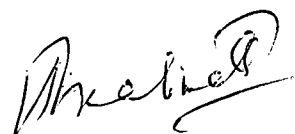
(By Hon'ble Mr. Justice V.S.
Malimath, Chairman)

None appears for the petitioner. Shri P.P. Khurana,
Counsel, appeared for the respondents. Hence dismissed.

No costs.

SRD
200892


(I.K. RASGOTRA)
MEMBER(A)


(V.S. MALIMATH)
CHAIRMAN